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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 171/252//HDB/2017
NAME OF THE COMPANY	BNB Financial Services Pvt Ltd
NAME OF THE PETITIONER(S)	BNB Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kajal Kumari	Advocate	99680 60875 inbox@vakilnoumi11.com	Kajal
Sunesh Kumar Ray	Party	9848122737 suneshkraj@rediffmail.com	Ray

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Kajal Kumari and Shri Sunesh Kumar Raj, Learned Counsel for the Applicant Company.

CA is disposed of by separate orders.


Member (T)


Member (J)

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